

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 317 of 2019

IN THE MATTER OF:

Abhishek Sharad

...Appellant

Versus

Registrar of Companies, West Bengal.

...Respondent

Present:-

For Appellant: Ms. Soma, Advocate.

For Respondent: Mr. Sanjib Kumar Mohanty, Advocate.

O R D E R

(Virtual Mode)

21.07.2020 At request of Mr. Sanjib Kumar Mohanty, Learned Sr. Panel Central Govt. Advocate to obtain necessary instructions from the 1st Respondent, the matter is adjourned by Two weeks.

No Rejoinder is filed on the side of the Appellant.

The Registry is directed to list the matter on **7th August, 2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

R.N./ nn.